

- (i) All efforts will be made to find an amicable resolution of the issue;
- (ii) Pending a final solution, the Government of Uttar Pradesh will hold itself fully responsible for the protection of the Ram Janma Bhumi — Babri Masjid structure-
- (iii) Orders of the Court in regard to the land acquisition proceedings will be fully implemented; and
- (iv) Judgement of the Allahabad High Court in the cases pending before it will not be violated.

The Council welcomed the invitation given to it by the Chief Minister of Uttar Pradesh to visit Ayodhya on any suitable date.

The National Integration Council calls upon all concerned, including the political parties, religious leaders, the media and other organisations, to act with restraint and in a manner that will promote harmony and goodwill between all communities. Everyone must make efforts to desist from words or deeds that are likely to inflame communal passions or give encouragement to disruptive forces. Indian society is traditionally marked by a spirit of tolerance and respect for each other's faith. This spirit should continue to guide our thoughts and actions. The Council appeals to all people to maintain peace and tranquility and create an atmosphere conducive to the satisfactory settlement of the Ram Janma Bhumi-Babri Masjid dispute.

शराब पीने के कारण हुई मौतें

555. श्री शंकर बख्श सिंह : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) गत एक वर्ष के दौरान दिल्ली में जहरीली शराब पीने के कारण कितनी मौतें हुईं ; और

(ख) इस प्रकार की जहरीली शराब के विक्रेताओं के नाम क्या हैं और सरकार ने उनके विरुद्ध क्या कार्यवाही की है ?

संसदीय कार्य मंत्रालय में राज्य मंत्री और गृह मंत्रालय में राज्य मंत्री (श्री एम. एम. जैकब) : (क) 1 नवम्बर, 1990 से 26 नवम्बर, 1991 तक की अवधि के दौरान "कपूर आसव" नामक विषाक्त आयुर्वेदिक औषधि के सेवन से 199 व्यक्तियों की मृत्यु हुई ।

(ख) उक्त विषाक्त औषधि का उत्पादन करने वाली फर्म, नामतः, मै० करनाल फार्मसी, मुरादनगर, गाजियाबाद के मालिकों में से तीन को गिरफ्तार कर लिया गया है और एक मालिक फरार है ।

Compensation to Farmers for Damage of Sugarcane Crop

556. SHRI BHUPINDER SINGH MANN; Will the Minister of HOME AFFAIRS be pleased to state;

(a) whether it is a fact that in Punjab, security forces have to keep some bullet proof tractors to reach and search different remote areas like sugarcane fields and during search operation in sugarcane fields, the crops are damaged as a result thereof;

(b) if so, what are the details of such search operations during the last three years, year-wise and the areas where the incidents took place; and

(c) what is the amount of compensation, if any, given to the farmers on that count during the above period?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB) : (a) to (c) The required information is being collected and will be laid on the Table of the House.